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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025 & I.A. 23754/2025, 23756/2025

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Rajiv Nayar and Mr. Dayan Krishnan, Sr. Advs. with Mr. Adarsh Ramanujan, Mr. Anukrit Gupta, Mr. Abhay Gupta, Ms. Ayushi Saxena and Mr. Krishna Kant Dwivedi, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri, Mr. Aakanksha Singh and Mr. Vinayak Trivedi, Advs. for D-2.

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

O R D E R

% 16.03.2026

1. Mr. Rajiv Nayar, learned Senior Counsel for the plaintiff has concluded his submissions.

2. List for the submissions on behalf of the defendants on 20.03.2026, the date already fixed, as well as, on 27.03.2026.

3. Let learned counsel for the defendants be ready with a convenience compilation in a hard copy form for the perusal of Court during the course of hearing.

VIKAS MAHAJAN, J

MARCH 16, 2026/dss

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